

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:167

ANSWERED ON:25.07.2006

MINOR MINERAL PROPOSALS

Mistry Shri Madhusudan Devram;Pathak Shri Harin

Will the Minister of MINES be pleased to state:

- (a) whether the Government has received any proposal to consider chalk as a minor mineral;
- (b) if so, the details thereof and the present status of the said proposal; and
- (c) the time by which the decision is likely to be taken in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF MINES(DR. T.SUBBARAMI REDDY)

(a) to (c) The Industry has requested to exempt chalk mining industry of Gujarat from the provisions of Mines and Minerals (Development and Regulation) Act, 1957, Mineral Conservation and Development Rules, 1988 and Environment Act. The matter has been taken up with the State Government of Gujarat whose comments are awaited. No final decision has been taken in matter.